indicating the phased programme of construction for each Project?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) (a): No. Sir.

- (b) Does not arise.
- (c) Target dates of completion of each New Line upto say 2000 A.D. will depend on final allocation of resources for new lines in each five year Plan. It is therefore not possible to draw up such a plan at present.

Target for Couple Protection Rate

9429. SHRI P. KOLANDAIVELU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether any target has been fixed for the effective couple protection rate;
- (b) whether Government propose to achieve the target by 1990; and
- (c) how many sterilisations are proposed in order to achieve the target of couple protection rate?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V. NARASIMHA RAO): (a) to (c) The Seventh Five Year Plan envisages achieving effective couple protection rate of 42 per cent by the end of the Plan. Under the Seventh Five Year Plan, a target of 31 million Sterilisations has been fixed, besides targets for other Family Planning methods.

Proposal to Bring Statutory Medical Bodies Under One Roof

9430. DR. T. KALPANA DEVI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to bring all statutory medical bodies under one roof; and (b) if so, the reasons for such a move and the steps taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V. NARASIMHA RAO): (a) and (b). There is a propsal for the establishment of Medical and Health Education Commission for coordination, planning and implementation of various medical and health education programmes in all branches of Health Sciences, planning for the development of Health manpower, allocation of funds and disbursement of grants to Medical and Health Institutions etc. No final decision has, however, been taken in this regard.

Manufacture of Copper T Without Licence

9431. DR. CHANDRA SHEKHAR TRI-PATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether in view of the registration of Design under Indian Patent Act, manufacturing of Copper T without the licence or the consent of Indian company will attract litigations;
- (b) if so, whether this fact has been considered before recommending the import of know-how; and
 - (c) if not, the reasons thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V. NARASIMHA RAO): (a) to (c) The information is being collected and will be laid on the table of the House.

Know-How to Manufacture Copper-T

9432. DR. CHANDRA SHEKHAR TRI-PATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: